

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: C and C Construction Limited Date of Commencement of Liquidation: 07-10-2022; List of Stakeholders as on Date: 05-12-2022; Name of IP: Mr. Navneet Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10009

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	12	34981740674	12	34981440759		299915		Annexure 3
4	Unsecured financial creditors	7	4202082223	7	2727497465		9558652	1465026106	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	440	252359539.27	440	151100881.05		101258658.22		Annexure 6
7	Operational creditors (Government Dues)	5	173414075	5	173414075				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	265	3272151459.79	265	344341282.54	2451112518.00	476697659.25		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	17	1404087526.00	17	899902608.00	94255742.00	8584824.00	401344352.00	Annexure 9
Total		746	44285835497.06	746	39277697070.590004	2545368260	596399708.47	1866370458	